

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12726/2008

(From the judgement and order dated 28/03/2008 in MACA
No.30/2006 of the HIGH COURT OF DELHI AT NEW DELHI)

JEET SINGH

Petitioner(s)

VERSUS

NATIONAL INSURANCE CO.LTD. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH

SLP(C) NO. 27786 of 2009

(With Appln(s) for permission to file lengthy list of dates and
with prayer for interim relief and office report)

Date:04/04/2011 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DALVEER BHANDARI
HON'BLE MR. JUSTICE DEEPAK VERMA

For Petitioner(s) Mr. Seeraj Bagga,Adv.
Mrs. Sureshta Bagga,Adv.

For Respondent(s) Mr. Parmanand Gaur,Adv.
Mr. Dipak K. Nag,Adv.
Ms. Debopawa Roy,Adv.

Mr. S. Gowthaman,Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted in both the matters.
Interim orders to continue.

(A.S. BISHT)
COURT MASTER

(NEERU BALA VIJ)
COURT MASTER